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W.P(C)No. 29 OF 2003
ITEM No.301 & 302

Court No. 2

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA Nos. 6-14 in Writ Petition(Civil) No.29/2003

SAURABH CHAUDRI & ORS.

Petitioner (s)

VERSUS

UNION OF INDIA & ORS.

Respondent (s)

(For directions and clarification and further directions)

With

Contempt Petition (C) No. 398/2004 in WP (C) NO. 29/2003

[MANU BAMAL & ANR. VS. J.V.R. PRASADA RAO & ORS.]

WITH

WP(C) NO. 189/2004

[PRASHANT YADAV & ORS. VS. UNION OF INDIA & ORS.]

(With office report)

Date : 06/05/2004 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.C. LAHOTI

HON'BLE MR. JUSTICE B.N. AGRAWAL

HON'BLE MR. JUSTICE ASHOK BHAN

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE DR. JUSTICE AR. LAKSHMANAN

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in WP 189/04Mr. A. Mariarputham, Adv.

Ms. Aruna Mathur, Adv.

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Ms. Aruna Mathur, Adv.

For M/s. Arputham, Aruna & Co., Adv.

in IA NO. 8Mr. Raju Ramachandran, ASG.

Ms. Sunita Sharma, Adv.

Mr. D.S. Mahra, Adv.

in IA No. 9Mr. Gopal Subramaniam, Sr. Adv.

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Mr. Nikhil Nayyar, Adv.

in IA No. 10 Mr. K. Radhakrishnan, Sr. Adv.
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Ms. Bina Madhavan, Adv.
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For M/s Lawyer's Knit & Co., Advs.

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For M.C.I.

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Ms. Pratibha M. Singh, Adv.

For the States of :
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ChandigarhMs. Kamini Jaiswal, Adv.

Mr. M.N. Shroff, Adv.

UPON hearing counsel the Court made the following

O R D E R

List for orders on 7th May, 2004.

KALYANI

(RADHA R. BHATIA)

COURT MASTER